

**Electrification of villages in Kerala during 1973-74**

6111. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of villages in the State of Kerala which were electrified during the financial year 1973-74;

(b) the number of villages which are proposed to be electrified by the end of 1974-75; and

(c) the time by which the programme of electrification of all the villages in Kerala will be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) 30 villages.

(b) 100 villages.

(c) By the end of 1975-76.

**Irrigation Facilities in Kerala**

6112. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the percentage of irrigated land in the State of Kerala at present; and

(b) the action being taken by Government for improving irrigation facilities in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The irrigation potential from major, medium and minor irrigation schemes likely to be created by 1973-74 in Kerala is expected to be 23 per cent of the cropped area.

(b) Seven major irrigation projects with an ultimate irrigation potential of 3.28 lakh hac. are already under construction in Kerala. In the Fifth Five Year Plan programme of Kerala, maximum possible provision is proposed to be made for these projects. It is expected that six of these irrigation projects, would be completed by the end of the Fifth Plan.

**Major Irrigation Schemes for Kerala during First Year of Fifth Plan**

6113. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of major and other irrigation schemes proposed to be taken up in the State of Kerala during the First Year of Fifth Five Year Plan; and

(b) the broad outlines of these schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The Annual Plan of Kerala for 1974-75 has yet to be finalised.

(b) Does not arise.

**Increase in the Income of Big Agency Houses**

6114. SHRI B. K. DASCHOW-DHURY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether big agency houses like Williamson Magor, Duncan Bros, Shaw Wallace, Davenport, Octavius Steel, Macleod, Balmer Lawrie, James Finlay, and Macheill Barry have increased their income from the tea